

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/41826/2026 ARBP/51/2026	BISMAYA SENAPATI VS DR. SUBASISH BEHERA	SOUMYA JYOTI BISWAL VS	// () //
2	D-BLAPL/27078/2026 BLAPL/9238/2026	K. RABINDRA REDDY@ K. RABI REDDY@ RABINDRA REDDY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ADVA /124 /2026 J.M.F.C,MOHANA(Gajapati) GR/0000207/2026
3	D-BLAPL/27109/2026 BLAPL/9239/2026	KISHORE KUMAR PANDA VS STATE OF ODISHA	RAMAKANTA PANDA VS	CHANDABALI /424 /2025 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000055/2026
4	D-BLAPL/27131/2026 BLAPL/9240/2026	PRABINA@PANDIA BEJA@PRABIN KUMAR BEJ VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /146 /2026 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000142/2026
5	D-BLAPL/27133/2026 BLAPL/9241/2026	KUSUNU BADARA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/0000020/2026
6	D-BLAPL/27135/2026 BLAPL/9242/2026	KARTIKESWAR DAKUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (DIGAPAHANDI) /38 /2025 2ND A.D.J.,BERHAMPUR(Ganjam) Spl/0000004/2025
7	D-BLAPL/27137/2026 BLAPL/9243/2026	P.SIBA REDDY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMP Spl/0000041/2026
8	D-BLAPL/27139/2026 BLAPL/9244/2026	NARAYAN BAPURAO PAREKAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADMAPUR /123 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000101/2024
9	D-BLAPL/25934/2026 BLAPL/9245/2026	BUDHIRAM GOUDA @ RANJAN GOUDA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	PADMAPUR /38 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000020/2026
10	D-BLAPL/27140/2026 BLAPL/9246/2026	HIRANYA @ MANAS @ CHANDIA ROUT VS STATE OF ODISHA	SAMARESH PATTNIAIK VS	GRAM GANJAM /65 /2021 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000014/2021
11	D-BLAPL/25938/2026 BLAPL/9247/2026	DAYANIDHI SETH VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	SUNDARGARH TOWN /179 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000743/2026

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12	D-BLAPL/26201/2026 BLAPL/9248/2026	HEMANTA NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /334 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000045/2025
13	D-BLAPL/26290/2026 BLAPL/9249/2026	MITHUN MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /142 /2023 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000020/2024
14	D-BLAPL/27150/2026 BLAPL/9250/2026	JITU @ HIMANSHU @ HIMANSHU SEKHAR SAMAL VS STATE OF ODISHA	SANGRAMJIT PANDA VS	DHAULI PS /154 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001400/2026
15	D-BLAPL/26600/2026 BLAPL/9251/2026	ABHIMANYU SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C,TALCHER(Anugul) GR/0001122/2026
16	D-BLAPL/26653/2026 BLAPL/9252/2026	PAPU BARIK VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	BADAGODA P.S. /144 /2026 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000261/2026
17	D-BLAPL/26921/2026 BLAPL/9253/2026	SAROJ KUMAR JENA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CYBER CRIME AND ECO. OFFENCE, CU DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000209/2026
18	D-BLAPL/27156/2026 BLAPL/9254/2026	MD. KAMAL@GOLU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	LAKHANPUR /121 /2025 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000259/2025
19	D-BLAPL/26922/2026 BLAPL/9255/2026	SADASHIBA JENA @ SADASIVA JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHANDARIPOKHARI /146 /2022 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000291/2022
20	D-BLAPL/26945/2026 BLAPL/9256/2026	AFTAB ALI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /139 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000132/2026
21	D-BLAPL/26351/2026 BLAPL/9257/2026	PRAKASH SWAIN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHANDAGIRI P.S. /320 /2026 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000252/2026
22	D-BLAPL/26957/2026 BLAPL/9258/2026	SUNARAM TAMSOY VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /64 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000028/2026
23	D-BLAPL/26962/2026	NARESH PRADHAN	BIKASH KARNA	TIKABALI /104 /2026

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	BLAPL/9259/2026	VS STATE OF ODISHA	VS	J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000275/2026
24	D-BLAPL/26972/2026 BLAPL/9260/2026	PURNA CHANDRA DAS VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	// 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000055/2026
25	D-BLAPL/26993/2026 BLAPL/9261/2026	PRAKASH DEEP VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	//0 SPECIAL JUDGE,PATNAGARH(Balangir) 2(A)CC/0000004/2026
26	D-BLAPL/27166/2026 BLAPL/9262/2026	PRATAP SAMANTARAY @ PRATAP KUMAR SAMANTARAY VS STATE OF ODISHA	ARIJEET MISHRA VS	KHANDAPARA /50 /2022 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000048/2022
27	D-BLAPL/26997/2026 BLAPL/9263/2026	KATHIA @ BHABANI SHANKAR MAHAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /901 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001740/2025
28	D-BLAPL/27046/2026 BLAPL/9264/2026	DHANESWAR HANTAL @ DHANESH HANTAL VS STATE OF ODISHA	MANGU NANDY VS	Judambo /31 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000144/2026
29	D-BLAPL/26379/2026 BLAPL/9265/2026	NNAMDI STANLEY MBAMALU @ GERMAN VS STATE OF ODISHA	SURJYASMITA PANDA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C.,BHUBANESWAR(Khordha) CT/0000391/2024
30	D-BLAPL/27050/2026 BLAPL/9266/2026	DEEPAK KHADIA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	LAIKERA /76 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000388/2026
31	D-BLAPL/27167/2026 BLAPL/9267/2026	SANJAY BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	PURUSHOTTAMPUR /240 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000216/2025
32	D-BLAPL/27058/2026 BLAPL/9268/2026	SUNIL BHAGAT VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /329 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001296/2026
33	D-BLAPL/27072/2026 BLAPL/9269/2026	SONU MANDAL@TINGA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /86 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000309/2026
34	D-BLAPL/26877/2026 BLAPL/9270/2026	IRFAN KHAN VS	SOUMYA RANJAN DAS VS	PLANTSITE /736 /2026 S.D.J.M.(P),ROURKELA(Sundargarh)

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35	D-BLAPL/26579/2026 BLAPL/9271/2026	STATE OF ODISHA PRADIPTA MOHANTY VS	CHANDRAKANTA NAYAK VS	GR/0002412/2026 MAHANGA /236 /2025 A.D.J.,SALIPUR(Cuttack) ST/0000005/2025
36	D-BLAPL/27173/2026 BLAPL/9272/2026	STATE OF ODISHA MEDRI JILAKAR VS	DR. SIMANCHALLA RANJIT VS	SESHKHAL /75 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000067/2025
37	D-BLAPL/27177/2026 BLAPL/9273/2026	STATE OF ODISHA ANIL KUMBHAR VS	PRAMOD RANJAN BEHERA VS	JHARSUGUDA SADAR /366 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000058/2026
38	D-BLAPL/27183/2026 BLAPL/9274/2026	STATE OF ODISHA M. SIBA @ SHIVA @ M. SHIVA VS	DIPTI PRADIPTA KUMAR BHUYAN VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000068/2026
39	D-BLAPL/27232/2026 BLAPL/9275/2026	STATE OF ODISHA KRUSHNA PRADHAN VS	ASHOK DAS VS	JARADA /401 /2025 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000068/2026
40	D-BLAPL/27243/2026 BLAPL/9276/2026	STATE OF ODISHA RAMA HANTAL VS	SUBHASISH DAS VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) SPL. 2(a)C.C./0000019/2023
41	D-BLAPL/27248/2026 BLAPL/9277/2026	STATE OF ODISHA BATI @ NARENDRA DAS VS	DALIRANI BEHURAY VS	SORO /328 /2022 A.D.J., SORO(Baleshwar) ST/0000069/2024
42	D-BLAPL/27267/2026 BLAPL/9278/2026	STATE OF ODISHA JOHN @ JAN ROUT VS	ARUN KUMAR DAS VS	GONDIA /290 /2026 J.M.F.C.,GONDIA(Dhenkanal) GR/0000410/2026
43	D-BLAPL/27262/2026 BLAPL/9279/2026	STATE OF ODISHA SUKUMAR KUDAR @ PODAR VS	RAJIB LOCHAN PATTNAIK VS	ORKEL /96 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000058/2024
44	D-BLAPL/21494/2026 BLAPL/9280/2026	STATE OF ODISHA SAINOSH NAYAK VS	SURENDRA NATH PADHY VS	/ / A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000019/2026
45	D-BLAPL/21970/2026 BLAPL/9281/2026	STATE OF ODISHA MANOJ KISHAN VS	ANITA DASH VS	BONAI /186 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000104/2025

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46	D-BLAPL/27271/2026 BLAPL/9282/2026	KUMAR SUKLA @ KUMAR CHANDRA SUKLA VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	BARI RAMCHANDRAPUR /226 /2025 J.M.F.C.,JAJPUR(Jajapur) CT/0000010/2025
47	D-BLAPL/23103/2026 BLAPL/9283/2026	JYOTIRADITYA MODI VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	GHASIPURA /13 /2026 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000020/2026
48	D-BLAPL/25279/2026 BLAPL/9284/2026	THUPA@SABRAN MUNDARI VS STATE OF ODISHA	ANITA DASH VS	BISRA /45 /2019 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh) Spl/0000032/2019
49	D-BLAPL/27020/2026 BLAPL/9285/2026	HIMANSU SEKHAR ROUT VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	CHHEND /172 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0002143/2026
50	D-BLAPL/27160/2026 BLAPL/9286/2026	PRATYUSH KUMAR NAYAK VS STATE OF ODISHA	GYANESWAR SATPATHY VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001072/2026
51	D-BLAPL/27275/2026 BLAPL/9287/2026	SIBA NAYAK VS STATE OF ODISHA	BISWA RANJAN DAS VS	BERHAMPUR SADAR /296 /2024 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000015/2026
52	D-BLAPL/27193/2026 BLAPL/9288/2026	SANTOSH NAIK VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	KUMBHARAPARA /337 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000009/2025
53	D-BLAPL/27196/2026 BLAPL/9289/2026	BALARAM BHUYAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// J.M.F.C.,KABISURYANAGAR(Ganjam) 2(B)CC/0000001/2026
54	D-BLAPL/27222/2026 BLAPL/9290/2026	SRIKANTA @ SABIN NAYAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MOHANA /143 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000074/2026
55	D-BLAPL/27319/2026 BLAPL/9291/2026	RAJIB KUMBHAR @ GANDHI @ RAJIB KUMAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MELCHHAMUNDA /137 /2024 SPECIAL JUDGE (POCSO), BARGARH(Bargarh) CT/0000030/2024
56	D-BLAPL/27339/2026 BLAPL/9292/2026	NIKHIL VANHUDAS JADHAB VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /178 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000196/2023
57	D-BLAPL/27343/2026	BIKASH KUMAR DAS @ BIKASH DAS	PRAVASH CHANDRA JENA	BHADRESWAR /15 /2026

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	BLAPL/9293/2026	VS STATE OF ODISHA	VS	CIVIL JUDGE (JD) CUM JMFC,MAHANG GR/0000043/2026
58	D-BLAPL/27327/2026 BLAPL/9294/2026	RANJIT KUMAR @ RANJEET KUMAR VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	DHANUPALI /24 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000011/2026
59	D-CMAPL/33768/2026 CMAPL/126/2026	M/S. ACRUX REALCON PVT. LTD., VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS	// () //
60	D-CMP/41543/2026 CMP/1542/2026	SYED NASEEM AHAMD @ AHMED VS SAYED MOHAMMED DAWUD	BYOMOKESH SAHOO VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000073/2015
61	D-CMP/41210/2026 CMP/1543/2026	SABITRI BARIK VS NARAYAN BARIK	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000247/2018
62	D-CMP/41362/2026 CMP/1544/2026	BALABHADRA ROUT VS PRASANNA ROUT	PANCHANAN PANIGRAHI VS	// A.D.J.,KAMAKHYANAGAR(Dhenkanal) Fao/0000002/2026
63	D-CMP/41992/2026 CMP/1545/2026	S. K. ARMAN VS SUDARSHAN DALEI	AMIT PRASAD BOSE VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESHWAR IA/0000001/2025
64	D-CMP/42672/2026 CMP/1546/2026	TAPASWINI MALLICK @ PRADHAN VS TRILOCHANA PRADHAN @ TITU PRADHAN	SOUMYA KANTA TRIPATHY VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhamar) CS/0000004/2026
65	D-CMP/41777/2026 CMP/1547/2026	BIJAY KUMAR KAR VS JAGAMOHAN KAR	SUKANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BHADRAK Fao/0000039/2024
66	D-CMP/42599/2026 CMP/1548/2026	SUKA SETHI VS RADHA GOBINDA DAS	UMA CHARAN MISHRA VS	// DISTRICT & SESSIONS JUDGE,BALASORE RFA/0000130/2022
67	D-CMP/42010/2026 CMP/1549/2026	APLANA @ALPANA BINDHANI VS LAXMI DAS	SANTOSH KUMAR SAMANTARAY VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar) CS/0000868/2023
68	D-CONTC/41467/2026 CONTC/6039/2026	PRIYADARSINI NAYAK VS	SAROJA KANTA SAMAL VS	// ()

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69	D-CONTC/41711/2026 CONTC/6040/2026	ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. SANJULATA JENA VS LAXMAN KUMAR MALLICK, IAS	ADV. VS	// // 0 //
70	D-CONTC/41712/2026 CONTC/6041/2026	SAGNYA SAGARIKA SAHOO VS LAXMAN KUMAR MALLICK, IAS	ADV. VS	// 0 //
71	D-CONTC/41715/2026 CONTC/6042/2026	ANITA DHAL VS LAXMAN KUMAR MALLICK, IAS	ADV. VS	// 0 //
72	D-CONTC/41542/2026 CONTC/6043/2026	NIRANJAN ROUT VS DR.SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY, VANI BIHAR,BHUBANESWAR	ADV. VS	// 0 //
73	D-CONTC/41716/2026 CONTC/6044/2026	RAJASHREE JENA VS LAXMAN KUMAR MALLICK, IAS	ADV. VS	// 0 //
74	D-CONTC/41722/2026 CONTC/6045/2026	KUNTALA MOHANTA VS LAXMAN KUMAR MALLICK, IAS	ADV. VS	// 0 //
75	D-CONTC/41731/2026 CONTC/6046/2026	BABULA MELAKA VS LAXMAN KUMAR MALLICK, IAS	ADV. VS	// 0 //
76	D-CONTC/41743/2026 CONTC/6047/2026	JALITA SAHOO VS USHA PADHEE, IAS	ADV. VS	// 0 //
77	D-CONTC/41769/2026 CONTC/6048/2026	KRUSHNA CHANDRA ROUT VS N.THIRUMALLA NAIK, IAS	ADV. VS	// 0 //
78	D-CONTC/41770/2026 CONTC/6049/2026	GOURI BEHERA VS SUPRIYA NAIK, BLOCK EDUCATION OFFICER, KOSAGUMUDA	ADV VS	// 0 //
79	D-CONTC/41771/2026 CONTC/6050/2026	PURNA CHANDRA PRUSTY VS N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //

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80	D-CONTC/41793/2026 CONTC/6051/2026	PRADEEP KUMAR DASH VS YAMINI SARANGI, IAS	ADV. VS	// 0 //
81	D-CONTC/41795/2026 CONTC/6052/2026	RANKANIDHI GOUDA VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
82	D-CONTC/41800/2026 CONTC/6053/2026	NIRANJAN BEHERA VS N.B.S.RAJPUT, I.A.S	ADV. VS	// 0 //
83	D-CONTC/41805/2026 CONTC/6054/2026	GHENU BADAM VS KARUNAKAR BHUI, DISTRICT EDUCATION OFFICER, KORAPUT	ADV. VS	// 0 //
84	D-CONTC/41807/2026 CONTC/6055/2026	RTP MURALI RAJU VS KARUNAKAR BHUI, DISTRICT EDUCATION OFFICER, KORAPUT	ADV. VS	// 0 //
85	D-CONTC/41811/2026 CONTC/6056/2026	P.DHARMA VS KARUNAKAR BHUI, DISTRICT EDUCATION OFFICER, KORAPUT	ADV. VS	// 0 //
86	D-CONTC/41815/2026 CONTC/6057/2026	GANESH PRASAD PALAI VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
87	D-CONTC/41563/2026 CONTC/6058/2026	ASHOK CHANDRA BARIK VS DR. SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY,KHORDHA	ADV. VS	// 0 //
88	D-CONTC/41819/2026 CONTC/6059/2026	LEEPI SWAIN VS BIRENDRA KORKORA, IAS	ADV. VS	// 0 //
89	D-CONTC/41136/2026 CONTC/6060/2026	AMLAN JYOTI PRADHAN VS DR. RADHAKANTA GARTIA DISTRICT EDUCATION OFFICER(DEO), JHARSUGUDA	ADV. VS	// 0 //
90	D-CONTC/41993/2026 CONTC/6061/2026	DR.SARAT KUMAR SAHOO VS PROF. CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ATMAJIT MANMITH DAS VS	// 0 //
91	D-CONTC/42234/2026	JYOTIRMAYEE PADHI	ADV	//

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	CONTC/6062/2026	VS MANOJ KUMAR ROUT ,OPS(S),SUPERINTENDENT OF POLICE, BHADRAK	VS	0 //
92	D-CONTC/28844/2026 CONTC/6063/2026	HRUSHIKESH DASH VS KALIPRASANNA MOHAPATRA, I.A.S,DIRECTOR,HIGHER EDUCATION,ODISHA	ADV. VS	// 0 //
93	D-CONTC/41684/2026 CONTC/6064/2026	PRASANA KUMAR PATRA VS JAYANTA JAYSINGH, TAHASILDAR, BHUBANESWAR	SUVASHISH PATTANAIK VS	// 0 //
94	D-CONTC/41824/2026 CONTC/6065/2026	DILLIP KUMAR DAS VS THIRUMALA NAIK N., I.A.S	ADV. VS	// 0 //
95	D-CONTC/38804/2026 CONTC/6066/2026	GANGADHAR MAHARANA VS SUBHA SARMA, IAS,SECY. TO GOVT. WATER RESOURCES DEPT.,ODISHA	ADV. VS	// 0 //
96	D-CONTC/41830/2026 CONTC/6067/2026	GIRIJA MANJARI DAS@ GIRIJA MANJARI PADHI VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
97	D-CONTC/41840/2026 CONTC/6068/2026	BIKRAM KUMAR NAYAK VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM	ADV. VS	// 0 //
98	D-CONTC/39908/2026 CONTC/6069/2026	JANMEJAYA BARAL VS MS ASWATHY S. COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT.,ODISHA	SAROJA KANTA SAMAL VS	// 0 //
99	D-CONTC/41841/2026 CONTC/6070/2026	BANITA MOHAPATRA VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM	ADV. VS	// 0 //
100	D-CONTC/39910/2026 CONTC/6071/2026	SANJIB KUMAR SARAP VS MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT.,ODISHA	SAROJA KANTA SAMAL VS	// 0 //
101	D-CONTC/41855/2026 CONTC/6072/2026	BISHNU CHARAN MALIK VS KALPANA DAS, TAHASILDAR, BALIAPATNA	SOUMYA MISHRA VS	// 0 //
102	D-CONTC/42859/2026 CONTC/6073/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/42837/2026 CONTC/6074/2026	PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
104	D-CONTC/42841/2026 CONTC/6075/2026	PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
105	D-CONTC/42866/2026 CONTC/6076/2026	SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
106	D-CONTC/42863/2026 CONTC/6077/2026	PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
107	D-CONTC/42851/2026 CONTC/6078/2026	PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
108	D-CONTC/42858/2026 CONTC/6079/2026	PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
109	D-CONTC/41502/2026 CONTC/6080/2026	SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR NARAYAN PRADHAN VS	ADV. VS	// // 0
110	D-CONTC/42852/2026 CONTC/6081/2026	SHUBHA SARMA, IAS, SECY TO GOVT. OF ODISHA, WATER RESOURCES DEPARTMENT REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
111	D-CONTC/42875/2026 CONTC/6082/2026	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
112	D-CONTC/42839/2026 CONTC/6083/2026	SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
113	D-CONTC/42855/2026 CONTC/6084/2026	PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
		PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/42842/2026 CONTC/6085/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
115	D-CONTC/42880/2026 CONTC/6086/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
116	D-CONTC/42840/2026 CONTC/6087/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
117	D-CONTC/42876/2026 CONTC/6088/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
118	D-CONTC/42845/2026 CONTC/6089/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
119	D-CONTC/42843/2026 CONTC/6090/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
120	D-CONTC/41510/2026 CONTC/6091/2026	PRASANTA KUMAR MOHAPATRA VS SHUBHA SARMA, IAS,SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPARTMENT	ADV. VS	// 0 //
121	D-CONTC/42865/2026 CONTC/6092/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
122	D-CONTC/42847/2026 CONTC/6093/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
123	D-CONTC/42856/2026 CONTC/6094/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
124	D-CONTC/42869/2026 CONTC/6095/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
125	D-CONTC/42871/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6096/2026	VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	VS	0 //
126	D-CONTC/41513/2026 CONTC/6097/2026	SATYABRATA MISHRA VS SHUBHA SARMA, IAS, SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPARTMENT	ADV. VS	// 0 //
127	D-CONTC/41856/2026 CONTC/6098/2026	RANJAN KUMAR BEHERA VS BISHAL SINGH, IAS	ADV. VS	// 0 //
128	D-CONTC/42854/2026 CONTC/6099/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
129	D-CONTC/42846/2026 CONTC/6100/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPT., BHUBANESWAR	ADV. VS	// 0 //
130	D-CONTC/42838/2026 CONTC/6101/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
131	D-CONTC/42867/2026 CONTC/6102/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
132	D-CONTC/42850/2026 CONTC/6103/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
133	D-CONTC/42853/2026 CONTC/6104/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
134	D-CONTC/42848/2026 CONTC/6105/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
135	D-CONTC/42877/2026 CONTC/6106/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
136	D-CONTC/41858/2026 CONTC/6107/2026	BASANTA KUMAR BEHERA VS	ADV. VS	// 0

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137	D-CONTC/42860/2026 CONTC/6108/2026	ADITYA DIPANKAR SARANGI, TAHSILDAR, BEGUNIA REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// // 0
138	D-CONTC/42849/2026 CONTC/6109/2026	REGISTRAR(JUDICIAL),ORISSA HIGH COURT, CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT,ODISHA	ADV. VS	// 0 //
139	D-CONTC/42857/2026 CONTC/6110/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
140	D-CONTC/42884/2026 CONTC/6111/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
141	D-CONTC/42861/2026 CONTC/6112/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
142	D-CONTC/41859/2026 CONTC/6113/2026	ABDUL SAHID KHAN VS DR.N.THIRUMALA NAIK, IAS, COMMISSIONER-CUM-SECY. SCHOOL AND MASS EDUCATION DEPTT.	SAROJA KANTA SAMAL VS	// 0 //
143	D-CONTC/42870/2026 CONTC/6114/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
144	D-CONTC/42864/2026 CONTC/6115/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HIGHER EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //
145	D-CONTC/42862/2026 CONTC/6116/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
146	D-CONTC/41860/2026 CONTC/6117/2026	SHESADEVA SINGH VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
147	D-CONTC/42844/2026 CONTC/6118/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CONTC/42872/2026 CONTC/6119/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
149	D-CONTC/40983/2026 CONTC/6120/2026	TUNILATA SWAIN VS THE TAHASILDAR, MAHAKALPADA,KENDRAPARA	ADV. VS	// 0 //
150	D-CONTC/41515/2026 CONTC/6121/2026	KABITA ACHARYA @ KABITA RATH VS JUGALESWARI DASH, IAS, DIRECTOR SECONDARY EDUCATION,ODISHA	ADV. VS	// 0 //
151	D-CONTC/41176/2026 CONTC/6122/2026	PRATAP KUMAR SETHI VS DR. N. THIRUMALANAIAK, I.A.S	SASIBHUSAN JENA VS	// 0 //
152	D-CONTC/41547/2026 CONTC/6123/2026	ARUN KUMAR SINGH SAMANTA VS PRASANNA KUMAR TETE, TAHASILDAR CUM SUB REGISTRAR, ATHAMALLIK	HRUDANANDA MOHAPATRA VS	// 0 //
153	D-CONTC/41595/2026 CONTC/6124/2026	TRILOCHAN MOHANTA VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //
154	D-CONTC/41608/2026 CONTC/6125/2026	KANCHAN PRADHAN VS DR.(GP. CAPT.) DEEPAK ROUTRAT, DIRECTOR, ACHARYA HARIHAR POST GRADUATE INSTITUTE OF CANCER, CUTTACK	ADV. VS	// 0 //
155	D-CONTC/41631/2026 CONTC/6126/2026	PRADYUMNA MOHAPATRA VS ASIT KUMAR DASH, AUTHORISED OFFICER, AXIS BANK LTD., BHUBANESWAR	ADV. VS	// 0 //
156	D-CONTC/41641/2026 CONTC/6127/2026	DASARATH BEHERA VS VARADARAJ GAONKAR, I.F.S., DIVISIONAL FOREST OFFICER, MANGROVE FOREST DIVISION, KENDRAPARA	PRADIPTA KUMAR BASANTIA VS	// 0 //
157	D-CONTC/41670/2026 CONTC/6128/2026	SOUMYA SURAVITA SINGH VS GUHA POONAM TAPAS KUMAR, IAS	ADV. VS	// 0 //
158	D-CONTC/42397/2026 CONTC/6129/2026	RAJENDRA PRASAD TRIPATHY VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
159	D-CONTC/42400/2026	RABINARAYAN MOHAPATRA	ADV.	//

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	CONTC/6130/2026	VS	VS	0
		DR.ARABINDA KUMAR PADHEE, IAS		//
160	D-CONTC/42402/2026	DURYODHAN BEHERA	ADV.	//
	CONTC/6131/2026	VS	VS	0
		YAMINI SARANGI, IAS		//
161	D-CONTC/42406/2026	NIRMAL CHANDRA SWAIN	ADV.	//
	CONTC/6132/2026	VS	VS	0
		SHUBHA SARMA, IAS		//
162	D-CONTC/42415/2026	LOKANATH BEHERA	ADV.	//
	CONTC/6133/2026	VS	VS	0
		SHUBHA SARMA, IAS		//
163	D-CONTC/42421/2026	JAJNYA NARAYANA PATTANAYAK	ADV.	//
	CONTC/6134/2026	VS	VS	0
		SHUBHA SARMA, IAS		//
164	D-CONTC/42150/2026	UMAKANTA BISWAL	ADV.	//
	CONTC/6135/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
165	D-CONTC/41674/2026	MANJURI MAHUKA	ADV.	//
	CONTC/6136/2026	VS	VS	0
		PROF. DR. DURGA MADHAB SATAPATHY DIRECTOR OF MEDICAL EDUCATION AND TRAINING,BHUBANESWAR		//
166	D-CONTC/42649/2026	BISWAJIT BIBHUTIRAY	ADV.	//
	CONTC/6137/2026	VS	VS	0
		VINIT AGRAWAL, IPS		//
167	D-CONTC/34479/2026	AKHAYA KUMAR CHHOTARAYA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
	CONTC/6138/2026	VS	VS	0
		YAMINI SARANGI, IAS		//
168	D-CONTC/39122/2026	JNANENDRA KUMAR DAS	ADV.	//
	CONTC/6139/2026	VS	VS	0
		DR.N.THIRUMALLA NAIK, SECRETARY TO GOVT. SCHOOL AND MASS EDUCATION DEPT., KHORDHA		//
169	D-CONTC/41700/2026	BASANTA KUMAR BAL	ADV.	//
	CONTC/6140/2026	VS	VS	0
		N. THIRUMALLA NAIK, I.A.S		//
170	D-CONTC/40166/2026	SANJIB KUMAR SINGH	HEMANT KUMAR MOHANTA	//
	CONTC/6141/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLA/23365/2026 CRLA/838/2026	DR.N.THIRUMALA NAIK, IAS MANOJ KUMAR PRADHAN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	// MARINE KASIA /59 /2021 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra) Spl/0000063/2021
172	D-CRLA/25264/2026 CRLA/839/2026	BISWARANJAN BIRA@BISWAJIT BIRA@FAGU VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	TOMANDO /115 /2025 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000199/2025
173	D-CRLA/25636/2026 CRLA/840/2026	SHIBA LOHAR@SIBA LOHAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KEONJHAR SADAR /660 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu) Spl/0000053/2025
174	D-CRLA/25771/2026 CRLA/841/2026	RANJIT PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BIRMITRAPUR /67 /2020 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000016/2021
175	D-CRLA/26198/2026 CRLA/842/2026	MALAKI BUD@BURD VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RAJGANGPUR /343 /2019 A.D.J.,SUNDARGARH(Sundargarh) ST/0000040/2022
176	D-CRLA/27017/2026 CRLA/843/2026	PRATAP PATTNAIK VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	PADAMPUR /44 /2017 A.D.J.,PADAMPUR(Bargarh) Spl/0000055/2017
177	D-CRLA/26970/2026 CRLA/844/2026	GADEI MUNDA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	PALLAHARA /35 /1997 A.D.J.,ANGUL(Anugul) ST/0000125/1997
178	D-CRLA/25774/2026 CRLA/845/2026	RAKA@GYANARANJAN SAHOO VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	KHURDA MODEL /228 /2024 2ND A.D.J.,KHURDA(Khordha) TR/0000069/2024
179	D-CRLA/27378/2026 CRLA/846/2026	SANIA@SANYASI MALLIK VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BASTA /150 /2013 ASST.SESIONS JUDGE(STC),BALESWA ST/0000024/2023
180	D-CRLA/26608/2026 CRLA/847/2026	MITHUN MOHANTA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	KARANJIA /72 /2026 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000009/2026
181	D-CRLMC/24361/2026 CRLMC/3239/2026	KRUSHNA SWAIN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /235 /2019 ADDL.SPL.JUDGE,NIMAPARA(Puri) Spl/0000130/2019

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMC/26162/2026 CRLMC/3240/2026	PADMANAV TRIPATHY VS STATE OF ODISHA	ROHIT KUMAR NAYAK VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(C)CC/0000005/2015
183	D-CRLMC/25094/2026 CRLMC/3241/2026	SANJIB KUMAR PATI VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BALASORE VIGILANCE /46 /2018 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000020/2018
184	D-CRLMC/26333/2026 CRLMC/3242/2026	SK. MANWAR VS RUSTAM NIZAMI	ABHISHEK DASH VS	// J.M.F.C.,BARIPADA(Mayurbhanj) ICC/0000080/2017
185	D-CRLMC/25156/2026 CRLMC/3243/2026	BULU BALIARSINGH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	MOHANA /21 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) TR/0000037/2022
186	D-CRLMC/26549/2026 CRLMC/3244/2026	SAIRAM SETHI VS STATE OF ODISHA	DEBASIS SAHOO VS	DAITARI /32 /2002 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000786/2002
187	D-CRLMC/25474/2026 CRLMC/3245/2026	JAY KISHOR DANG@JAYA DANGA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARGARH /79 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0000193/2026
188	D-CRLMC/26676/2026 CRLMC/3246/2026	AJIT KUMAR SENAPATI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BASELI SAHI PS /218 /2025 J.M.F.C. (II), PURI(Puri) GR/00000871/2025
189	D-CRLMC/26033/2026 CRLMC/3247/2026	KALI CHARAN PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	// C.J.M.,PHULBANI(Kandhamal) 2(B)CC/0000001/2023
190	D-CRLMC/26344/2026 CRLMC/3248/2026	BABULU NAIK@BABLOO NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	RASOL /167 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000481/2024
191	D-CRLMC/27184/2026 CRLMC/3249/2026	SIPUN@SANJAY KUMAR MOHANTY VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /141 /2025 A.D.J.,KEONJHAR(Kendujhar) ST/0000015/2025
192	D-CRLMC/26631/2026 CRLMC/3250/2026	PRIYAS RANJAN CHHOTARAY VS STATE OF ODISHA	RAKESH BEHERA VS	Human Rights Protection Cell PS /1 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000079/2026
193	D-CRLMC/25619/2026	SUSHENDRA PARICHHA@SUSENDRA	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /80 /2017

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3251/2026	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000095/2017
194	D-CRLMC/20323/2026 CRLMC/3252/2026	RANJAN KUMAR PANIGRAHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL TOWN /163 /2021 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000035/2021
195	D-CRLMC/24051/2026 CRLMC/3253/2026	SHYAM@SHYAMSUNDAR NAIK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	KISINDA /81 /2021 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) Spl/0000027/2022
196	D-CRLMC/26185/2026 CRLMC/3254/2026	SUBASH BAR @ MADHAB BAR VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	/ /0 C.J.M.,KENDRAPARA(Kendrapara) 2(B)CC/0000033/1999
197	D-CRLMC/21238/2026 CRLMC/3255/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SURYAKANTA DASH VS	BADAGODA P.S. /180 /2026 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000313/2026
198	D-CRLMC/27379/2026 CRLMC/3256/2026	LAXMI KANTA SINGH @ LAXMIKATA SINGH VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BADACHANA /96 /2026 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000034/2026
199	D-CRLMC/25364/2026 CRLMC/3257/2026	SANJIB KUMAR BHUYAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BALICHANDRAPUR /196 /2012 J.M.F.C.,CHANDIKHOLE(Jajapur) ICC/0000052/2013
200	D-CRLMC/26067/2026 CRLMC/3258/2026	DIPAK MAHAKUL@DEEPAK MAHAKUL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	AMBABHONA /147 /2025 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000057/2025
201	D-CRLMC/27130/2026 CRLMC/3259/2026	BIKASH RANA VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /72 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000148/2026
202	D-CRLMC/27253/2026 CRLMC/3260/2026	RAJENDRA BEHERA VS STATE OF ODISHA	JASHOBANTA DASH VS	/ /0 A.D.J.,ATHAGARH(Cuttack) ST/0000077/2025
203	D-CRLMC/27577/2026 CRLMC/3261/2026	BIKASH DAS VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /35 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000013/2024
204	D-CRLMC/27296/2026 CRLMC/3262/2026	BAIKUNTHA SAHOO @ BAIKUNTHA NATH SAHOO VS	SURYAKANTA DWIBEDI VS	RANPUR /6 /2018 DISTRICT AND SESSIONS JUDGE,NAYAGUDA

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205	D-CRLMC/27380/2026 CRLMC/3263/2026	STATE OF ODISHA SUROJIT DAS@SURAJIT DAS VS	MANGU NANDY VS	ST/0000142/2024 ORKEL /103 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000057/2020
206	D-CRLMC/27138/2026 CRLMC/3264/2026	STATE OF ODISHA RANJAN RANA VS	BIKASH KARNA VS	GHANTAPADA /75 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000149/2026
207	D-CRLMC/27578/2026 CRLMC/3265/2026	STATE OF ODISHA BISHAL SINGH VS	MANORANJAN PADHY VS	BOIPARIGUDA /35 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000013/2024
208	D-CRLMC/24837/2026 CRLMC/3266/2026	STATE OF ODISHA LITU PARIDA VS	ANIRUDHA DAS VS	/ /0 A.D.J.,RAIRANGAPUR(Mayurbhanj) GR/0000006/2023
209	D-CRLMC/26504/2026 CRLMC/3267/2026	STATE OF ODISHA LAXMIDHAR JENA VS	JUGALA KISHORE PANDA VS	AUL /123 /2019 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUR ST/0000189/2025
210	D-CRLMC/27040/2026 CRLMC/3268/2026	STATE OF ODISHA RANJIT BAGH VS	AMIT KUMAR SAHU VS	MACHHKUND /98 /2020 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000062/2020
211	D-CRLMC/27028/2026 CRLMC/3269/2026	STATE OF ODISHA PURNA CHANDRA DAS VS	SWAGATIKA SAHOO VS	REMUNA /93 /2026 J.M.F.C.,BALASORE(RURAL)(Baleshwar) CT/0000470/2026
212	D-CRLMC/27033/2026 CRLMC/3270/2026	STATE OF ODISHA RAJENDRA SETHI VS	AMULYA RATNA PANDA VS	BIDANASI /184 /2007 J.M.F.C.(III),CUTTACK(Cuttack) GR/0001447/2007
213	D-CRLMC/27525/2026 CRLMC/3271/2026	STATE OF ODISHA GOUTAM MANGARAJ VS	PRASANNA KUMAR MOHANTY VS	NAYAPALLI P.S. /30 /2017 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000372/2017
214	D-CRLMC/27598/2026 CRLMC/3272/2026	STATE OF ODISHA PRINCE RAKASH NAYAK VS	SUKANTA KUMAR DALAI VS	CHANDABALI /290 /2026 J.M.F.C,CHANDABALI(Bhadrak) GR/0000565/2026
215	D-CRLMC/27581/2026 CRLMC/3273/2026	STATE OF ODISHA BENUDHAR DEEP VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /172 /2026 J.M.F.C, KOKSARA(Kalahandi) CT/0000192/2026

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216	D-CRLMP/25882/2026 CRLMP/1417/2026	JAYA KUMAR SAHU VS STATE OF ODISHA	ABHAY KUMAR SWAIN VS	SAMBALPUR SADAR /276 /2022 () //
217	D-CRLMP/34756/2025 CRLMP/1418/2026	BIKRAM KISHORE BARIK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
218	D-CRLMP/26584/2026 CRLMP/1419/2026	RITANJALI SAMANTARAY VS STATE OF ODISHA	SANGRAMJIT PANDA VS	/ /0 () //
219	D-CRLMP/26193/2026 CRLMP/1420/2026	PRATIMA BASTIA VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	/ /0 J.M.F.C,CUTTACK(Cuttack) CRL.EXN/0000036/2026
220	D-CRLMP/26250/2026 CRLMP/1421/2026	NAVIN RAJ VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 S.D.J.M.,HINDOL(Dhenkanal) CMC/0000065/2026
221	D-CRLMP/25270/2026 CRLMP/1422/2026	P.BIJAY KUMAR PRUSTY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	RAMBHA (KHALLIKOTE) /333 /2026 () //
222	D-CRLMP/24525/2026 CRLMP/1423/2026	MONALISA SAHOO VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	/ /0 () //
223	D-CRLMP/27431/2026 CRLMP/1424/2026	SUBHALAXMI PANIGRAHI VS STATE OF ODISHA	HIMSHI KATIKIA VS	NARASINGHPUR /187 /2026 () //
224	D-CRLMP/27579/2026 CRLMP/1425/2026	GIRISH KUMAR JENA VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	/ /0 () //
225	D-CRLMP/26623/2026 CRLMP/1426/2026	VANI NIRMALYA DAS VS DEPUTY COMMISSIONER OF POLICE BHUBANESWAR	RANJAN KUMAR ROUT VS	/ / J.M.F.C.(II),CUTTACK(Cuttack) ICC/0001048/2010
226	D-CRLREV/26609/2026 CRLREV/669/2026	RADHAMOHAN BEHERA VS STATE OF ODISHA(VIG.)	NIRANJAN LENKA VS	VIGILANCE PS (BERHAMPUR) /15 /2019 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000011/2019
227	D-CRLREV/27052/2026	BABU SAMAL @ DEEPAK SAMAL	BALARAM NAYAK	MARINE PS AT JAMBO /64 /2026

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	CRLREV/670/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J. (FTSC),KENDRAPARA(K
228	D-CRLREV/26960/2026 CRLREV/671/2026	SAURIN BHATT@SAURIN G BHATT VS STATE OF ODISHA	SOUMYA MISHRA VS	Spl/0000047/2026 MAHILA P.S. BUXIBAZAR /78 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000369/2023
229	D-FAO/41469/2026 FAO/947/2026	JYOTSHNA SINGH VS THE GENERAL MANAGER , SOUTH EASTERN RAILWAY , GARDEN REACH KOLKATA	SATYABAN SAHOO VS	// WORKMENS COMPENSATION CUM AS EC/0000014/2021
230	D-FAO/42357/2026 FAO/948/2026	SUSAMA JENA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000288/2016
231	D-MACA/41108/2026 MACA/881/2026	THE D.M., NATIONAL INSURANCE COMPANY LTD.,LEGAL HUB,CUTTACK VS DEBASMITA THAYAL	RAMANI RANJAN MOHANTY VS	// 1ST M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000017/2025
232	D-MACA/41374/2026 MACA/882/2026	D.M.,NATIONAL INSURANCE CO. LTD., SAMBALPUR VS RAJENDRA PRADHAN	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T, BARGARH(Bargarh) Mac/0000090/2022
233	D-MACA/41741/2026 MACA/883/2026	CHITTARANJAN PATRA VS DEBASISH NAYAK	SUBHRANSU BHUSAN MOHANTY VS	// A.D.J.,ASKA(Ganjam) Mac/0000036/2022
234	D-MACA/37187/2026 MACA/884/2026	AMRUCHHA CHHATRIA VS WAHID ALI	KAPILA CHARAN NAYAK VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000059/2023
235	D-MACA/41522/2026 MACA/885/2026	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,KHURDA VS HARAKA ANNI	ADAM ALI KHAN VS	// 4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000003/2023
236	D-MACA/41557/2026 MACA/886/2026	NABA SWAIN VS MANOJ KUMAR SAMAL	BISWAJIT MOHANTY VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000716/2019
237	D-MSA/37382/2026 MSA/56/2026	KRIDAY REALTY PVT.LTD.,BHUBANESWAR VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR	SARADA PRASANNA SARANGI VS	// ODISHA REAL ESTATE APPELLATE TR RP/0000003/2026
238	D-RPFAM/40731/2026 RPFAM/248/2026	JUTSHINA HOTA VS	SAIBRATA RATH VS	// JUDGE FAMILY COURT,BHUBANESWAR

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239	D-RSA/37342/2026 RSA/465/2026	NABA KISHORE MISHRA SRI SRI THAKUR ANUKULA CHANDRA SATSANG ASHRAM, RAYAN RAMACHANDRAPUR VS SRI SRI JAGADHATRI DEVI BIJE NIJGRUHA-RAYAN RAMACHANDRAPUR	SAMIR KUMAR MISHRA, SR.ADV. VS	CP/0000728/2025 // A.D.J.,JALESWAR(Baleshwar) RFA/0000241/2025
240	D-RSA/17779/2026 RSA/466/2026	N. LAXMAN PATRA VS KUDUSI MUTYALU	KISHORE KUMAR MISHRA VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000006/2020
241	D-RSA/14907/2026 RSA/467/2026	SURAJ KUMAR ROUT VS LAXMI NAYAK	KABIR KUMAR JENA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000064/2018
242	D-RSA/37511/2026 RSA/468/2026	M/S. EXCEL INFRA PROJECT PRIVATE LIMITED VS MATHIAS KHADIA	PRASANTA KUMAR JENA VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000001/2025
243	D-RSA/40023/2026 RSA/469/2026	UPENDRA ROUT VS PRAVAKAR ROUT	JYOTI RANJAN DEO VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000020/2024
244	D-RSA/42212/2026 RSA/470/2026	RAJ KUMAR AGRAWAL VS THE COLLECTOR, KALAHANDI	TRILOCHAN NANDA VS	// DISTRICT & SESSIONS JUDGE, BHAWA RFA/0000009/2026
245	D-TRP(C)/40702/2026 TRP(C)/283/2026	PRIYANKA PARIDA @ SAMAL VS FIROJ KUMAR PARIDA	DEBASIS TRIPATHY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000715/2025
246	D-TRP(C)/42320/2026 TRP(C)/284/2026	SUJATA TARAFDAR VS PRADEEP KUMAR SARDAR	GOURAV DASH VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000041/2026
247	D-WA/35100/2025 WA/1252/2026	SATYA NARAYAN RATH VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// O //
248	D-WA/40518/2026 WA/1253/2026	STATE OF ODISHA VS TOFAN KUMAR MOHANTO	SASWAT DAS,A.G.A VS	// O //
249	D-WP(C)/42277/2026 WP(C)/29213/2026	M/S.ACHARYA ASSOCIATES, SHANTI NAGAR, BHUBANESWAR VS STATE OF ODISHA	SATYAJIT MOHANTY VS	// O //

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250	D-WP(C)/39558/2026 WP(C)/29214/2026	GAYADHAR MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
251	D-WP(C)/41548/2026 WP(C)/29215/2026	MAA GANGAMATA SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
252	D-WP(C)/39979/2026 WP(C)/29216/2026	NARENDRA KUMAR BISWAL VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
253	D-WP(C)/42328/2026 WP(C)/29217/2026	ATASI MISHRA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
254	D-WP(C)/41967/2026 WP(C)/29218/2026	UMA CHARAN NAHAK VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //
255	D-WP(C)/40037/2026 WP(C)/29219/2026	SUBHRAJIT BHUYAN VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //
256	D-WP(C)/42349/2026 WP(C)/29220/2026	SURESH CHANDRA PANI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
257	D-WP(C)/40565/2026 WP(C)/29221/2026	BIJAYA KUMAR SAHOO VS MR.EMANUEL NEDUNURI	DEBASISH PATNAIK VS	// 0 //
258	D-WP(C)/42370/2026 WP(C)/29222/2026	BINODINI SAHOO VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
259	D-WP(C)/39581/2026 WP(C)/29223/2026	SWAGATIKA PRIYADARSINI LENKA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
260	D-WP(C)/41520/2026 WP(C)/29224/2026	BASANTI DEVI VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
261	D-WP(C)/41399/2026	BHAGYADHAR BEHERA	AMIYA KUMAR MOHANTY A	//

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	WP(C)/29225/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/41182/2026	CHANDRAMANI SAHOO	SOURMYA JYOTI BISWAL	//
	WP(C)/29226/2026	VS THE COLLECTOR , JAGATSINGHPUR	VS	0 //
263	D-WP(C)/41989/2026	TILAK GADABA	BIBHU PRASAD CHHUALSINGH	//
	WP(C)/29227/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/41528/2026	SUKINDA BLOCK BLF, JAJPUR	KSHIROD KUMAR ROUT	//
	WP(C)/29228/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/40734/2026	B.KALABATI PATRA	PRASANTA KUMAR NANDA	//
	WP(C)/29229/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/42568/2026	SAGAR BHOI	BIJAY JENA	//
	WP(C)/29230/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/40315/2026	URMILA MAHARANA	HAREKRUSHNA MALIK	//
	WP(C)/29231/2026	VS DISTRICT MAGISTRATE-CUM-COLLECTOR, KENDRAPARA	VS	0 //
268	D-WP(C)/40157/2026	NARAYANA PADHY	JYOTI RANJAN KAR	//
	WP(C)/29232/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/42407/2026	M/S GREEN LEAF ENTERPRISER, BHUBANESWAR	KANANBALA ROY CHOUDHURY	//
	WP(C)/29233/2026	VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	VS	0 //
270	D-WP(C)/42340/2026	SOURMENDRA NARAYAN PANIGRAHI	GYANA RANJAN SETHI	//
	WP(C)/29234/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/40846/2026	JYOCCHNA RANI PARIDA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/29235/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/42140/2026	NARAYAN NAYAK @ HARIJAN	NIRANJAN PANDA	//
	WP(C)/29236/2026	VS	VS	0

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273	D-WP(C)/42416/2026 WP(C)/29237/2026	STATE OF ODISHA PATITAPABAN MOHAPATRA VS	DR. JITENDRA KUMAR LENKA VS	// // 0
274	D-WP(C)/41559/2026 WP(C)/29238/2026	STATE OF ODISHA BASANT SWAIN VS	PRAFULLA CHANDRA DAS VS	// // 0
275	D-WP(C)/37224/2026 WP(C)/29239/2026	STATE OF ODISHA PEDDINA ASWIN KUMAR VS	PRABHAKAR SABAT VS	// // 0
276	D-WP(C)/40158/2026 WP(C)/29240/2026	STATE OF ODISHA NARAYANA PADHY VS	JYOTI RANJAN KAR VS	// // 0
277	D-WP(C)/42609/2026 WP(C)/29241/2026	STATE OF ODISHA DR.SAVITRI BHAGAT VS	TANMAY MISHRA VS	// // 0
278	D-WP(C)/39232/2026 WP(C)/29242/2026	UNION OF INDIA SASHIKANTA BEHERA VS	BIBHUTI BHUSAN SWAIN VS	// // 0
279	D-WP(C)/42614/2026 WP(C)/29243/2026	STATE OF ODISHA RASHMI KUMARI MAHAPATRA VS	JAGAJIT PANDA VS	// // 0
280	D-WP(C)/42093/2026 WP(C)/29244/2026	STATE OF ODISHA HINA @ SANATAN BARIK VS	APARESH BHOI VS	// // 0
281	D-WP(C)/41561/2026 WP(C)/29245/2026	STATE OF ODISHA BASANT SWAIN VS	PRAFULLA CHANDRA DAS VS	// // 0
282	D-WP(C)/42716/2026 WP(C)/29246/2026	STATE OF ODISHA SONALI BISWAL VS	BHAGABAN MOHANTY VS	// // 0
283	D-WP(C)/35925/2026 WP(C)/29247/2026	STATE OF ODISHA BEBI @ INDULATA BEHERA VS RAMACHANDRA BEHERA	DIPTI RANJAN MOHAPATRA VS	// // 0 //

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284	D-WP(C)/41677/2026 WP(C)/29248/2026	SISIR KUMAR DAS VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
285	D-WP(C)/41994/2026 WP(C)/29249/2026	JAYADEB GADABA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
286	D-WP(C)/41734/2026 WP(C)/29250/2026	KISHORE KUMAR BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
287	D-WP(C)/37531/2026 WP(C)/29251/2026	BIREN KUMAR PATI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
288	D-WP(C)/42081/2026 WP(C)/29252/2026	PABITRA NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
289	D-WP(C)/42185/2026 WP(C)/29253/2026	HEMANTA BHUYAN VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
290	D-WP(C)/42082/2026 WP(C)/29254/2026	GARNA HARIJAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
291	D-WP(C)/31428/2026 WP(C)/29255/2026	ARATI DEVI VS UNION OF INDIA	PRABHAKAR SABAT VS	// 0 //
292	D-WP(C)/41828/2026 WP(C)/29256/2026	SUBHRANSU SEKHAR SAHOO VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
293	D-WP(C)/42083/2026 WP(C)/29257/2026	NIRAJ BAJORIA VS UNION OF INDIA	PRANAYA KISHORE HARICHANDAN VS	// 0 //
294	D-WP(C)/42637/2026 WP(C)/29258/2026	ABHIJEET SINGH TIRIA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
295	D-WP(C)/42213/2026	TUSARKANTA SWAIN	RABINARAYAN NAYAK	//

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	WP(C)/29259/2026	VS	VS	0
		RTO, BHUBANESWAR II, KHORDHA		//
296	D-WP(C)/37610/2026	OM CONSTRUCTION, INDIRA NAGAR, RAYAGADA	AJAYA KUMAR NANDA	//
	WP(C)/29260/2026	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/42364/2026	BINODINI SAHOO	BHASKAR CHANDRA PANDA	//
	WP(C)/29261/2026	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/41876/2026	PRANATI MOHANTY	SUDHANSHU SEKHAR PRATAP	//
	WP(C)/29262/2026	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/40010/2026	BHARAT CHANDRA NAYAK	SOUBHAGYA SWAIN	//
	WP(C)/29263/2026	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/38322/2026	MAHASWETA MANASWINI MAHAPATRA	PRASANTA KUMAR JENA	//
	WP(C)/29264/2026	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/41745/2026	PURNENDU KUMAR PRADHAN	SUBASH CHANDRA PUSPALAKA	//
	WP(C)/29265/2026	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/34547/2026	MUNENDRA SHIL	DILLIP KUMAR SAHOO	//
	WP(C)/29266/2026	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/42263/2026	NARENDRA KUMAR NAYAK	ATUL TRIPATHY	//
	WP(C)/29267/2026	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/36203/2026	RAM AWATAR AGARWAL	ANAM CHARAN PANDA	//
	WP(C)/29268/2026	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/42190/2026	MR. MOHAMMAD MOQUIM	BIGYAN KUMAR SHARMA	//
	WP(C)/29269/2026	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/39587/2026	MANASMITA DALAI	PRASANTA KUMAR JENA	//
	WP(C)/29270/2026	VS	VS	0

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307	D-WP(C)/40025/2026 WP(C)/29271/2026	STATE OF ODISHA SAMIR KUMAR BISWAS VS	SADASIVA PATRA (1) VS	// // 0
308	D-WP(C)/40373/2026 WP(C)/29272/2026	STATE OF ODISHA BHUTUDA BIKASH MULTIPURPOSE COOPERATIVE SOCIETY LTD. VS	SRINIVAS MOHANTY VS	// // 0
309	D-WP(C)/42216/2026 WP(C)/29273/2026	STATE OF ODISHA AJIT BHOI VS	BHOJARAJ SETH VS	// // 0
310	D-WP(C)/40943/2026 WP(C)/29274/2026	COLLECTOR, SUBARNAPUR SRIKRISHNA MAHARANA VS	DEBADUTTA KANUNGO VS	// // 0
311	D-WP(C)/42339/2026 WP(C)/29275/2026	THE STATE OF ODISHA MAHENDRA TIADI VS	SUSHANTA KUMAR JOSHI VS	// // 0
312	D-WP(C)/42178/2026 WP(C)/29276/2026	STATE OF ODISHA GAYADHAR NAIK VS	AKSHAYA KUMAR JENA VS	// // 0
313	D-WP(C)/39594/2026 WP(C)/29277/2026	STATE OF ODISHA BISHNUPADA JENA VS	DILIP KUMAR SAHU VS	// // 0
314	D-WP(C)/40028/2026 WP(C)/29278/2026	STATE OF ODISHA KAMINI NAIK VS	SADASIVA PATRA (1) VS	// // 0
315	D-WP(C)/39509/2026 WP(C)/29279/2026	STATE OF ODISHA TRINATH ROHIDAS VS	ASHUTOSH KUANR VS	// // 0
316	D-WP(C)/42344/2026 WP(C)/29280/2026	ODISHA GRAMEEN BANK, SAMBALPUR SAROJ KUMAR JENA VS	JASHOBANTA DASH VS	// // 0
317	D-WP(C)/42404/2026 WP(C)/29281/2026	STATE OF ODISHA M/S BROOKLYN,BHUBANESWAR VS	KANANBALA ROY CHOUDHURY VS	// // 0
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI		//

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318	D-WP(C)/39662/2026 WP(C)/29282/2026	PRIYANKA SAMANTA RAY VS SUB REGISTER, KUJANG	BHABANI SANKAR DAS VS	// 0 //
319	D-WP(C)/39533/2026 WP(C)/29283/2026	SURENDRA KUMAR BARIK VS TAHASILDAR, RASULPUR, JAJPUR	LAKSHMAN MISHRA VS	// 0 //
320	D-WP(C)/42405/2026 WP(C)/29284/2026	M/S MAX SYSTEM,BHUBANESWAR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
321	D-WP(C)/39552/2026 WP(C)/29285/2026	CHARULATA DALEI VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
322	D-WP(C)/42690/2026 WP(C)/29286/2026	KANAKALATA PANDA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
323	D-WP(C)/40985/2026 WP(C)/29287/2026	UTTAMI SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
324	D-WP(C)/32853/2026 WP(C)/29288/2026	PURNA CHANDRA MALIK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
325	D-WP(C)/39616/2026 WP(C)/29289/2026	PITAMBAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
326	D-WP(C)/40991/2026 WP(C)/29290/2026	BASANTA SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
327	D-WP(C)/40986/2026 WP(C)/29291/2026	ERANA SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
328	D-WP(C)/38682/2026 WP(C)/29292/2026	ARATI MOHAPATRA VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //
329	D-WP(C)/40992/2026	KARANIYAL SABAR @ SABAR KARANIYAL	SOUBHAGYA KUMAR DASH	//

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	WP(C)/29293/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/40492/2026	UNITED FRIENDS BUILDERS (P) LTD	SUSANTA KUMAR BARAL	//
	WP(C)/29294/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/41787/2026	DUMU KHILO	BIBHU PRASAD CHHUALSINGH	//
	WP(C)/29295/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/40682/2026	M/S OSWAL TRADERS, NABARANGPUR	MADHAB LAL AGARWAL	//
	WP(C)/29296/2026	VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	VS	0 //
333	D-WP(C)/42016/2026	ASWINI KUMAR MOHANTA	JAYANANDA JENA	//
	WP(C)/29297/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/39626/2026	CHAKRADHARA SETHI	RAJIB RATH	//
	WP(C)/29298/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/40685/2026	SUDESHNA MIRDDHA	PRAKASH KUMAR ROUT	//
	WP(C)/29299/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/42237/2026	KUALO GRAMA PANCHAYAT, DHENKANAL	RAKESH BEHERA	//
	WP(C)/29300/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/42027/2026	SURAJ CHAND PATEL	PABITRA KUMAR NAYAK	//
	WP(C)/29301/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/41636/2026	JACHINDRA KUMAR NATH	CHANDAN MISHRA	//
	WP(C)/29302/2026	VS R.T.O.CUTTACK	VS	0 //
339	D-WP(C)/41246/2026	GOURANGA CHARAN DASH	DHANESWAR BEHERA	//
	WP(C)/29303/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/41638/2026	GYANARANJAN MALLIK	CHANDAN MISHRA	//
	WP(C)/29304/2026	VS	VS	0

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341	D-WP(C)/41288/2026 WP(C)/29305/2026	R.T.O.SUNDERGARH ANANGA KUMAR SAMAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // 0 //
342	D-WP(C)/42557/2026 WP(C)/29306/2026	NIZAM UDDIN KHAN VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
343	D-WP(C)/42033/2026 WP(C)/29307/2026	SURAJ CHAND PATEL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
344	D-WP(C)/42815/2026 WP(C)/29308/2026	SABITA MANJARI NAIK VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
345	D-WP(C)/38044/2026 WP(C)/29309/2026	NAYANA MANDINGA VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	// 0 //
346	D-WP(C)/42481/2026 WP(C)/29310/2026	JASOBANTI ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
347	D-WP(C)/39653/2026 WP(C)/29311/2026	RAGHUNATH PALEI VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
348	D-WP(C)/42097/2026 WP(C)/29312/2026	ARUN KUMAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
349	D-WP(C)/39498/2026 WP(C)/29313/2026	GOPI BEHERA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
350	D-WP(C)/42484/2026 WP(C)/29314/2026	SAKUNTALA DHARUA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
351	D-WP(C)/42102/2026 WP(C)/29315/2026	CHANDRA SEKHAR SAMANTARAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //

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352	D-WP(C)/42135/2026 WP(C)/29316/2026	AFALA @ BIJAYA PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
353	D-WP(C)/39664/2026 WP(C)/29317/2026	KULAMANI JENA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
354	D-WP(C)/42401/2026 WP(C)/29318/2026	M/S PURI REFRIGERATION, PURI VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	SUNIL MISHRA VS	// 0 //
355	D-WP(C)/39687/2026 WP(C)/29319/2026	REENA NAYAK @ RINA NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
356	D-WP(C)/42490/2026 WP(C)/29320/2026	RAMESH CHANDRA SETHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
357	D-WP(C)/42491/2026 WP(C)/29321/2026	ASWINI KUMAR PAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
358	D-WP(C)/41020/2026 WP(C)/29322/2026	PARSURAM SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
359	D-WP(C)/42494/2026 WP(C)/29323/2026	KHIRA SAGAR MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
360	D-WP(C)/42275/2026 WP(C)/29324/2026	RASMITA PARIDA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
361	D-WP(C)/42496/2026 WP(C)/29325/2026	SAROJ KUMAR KERKETTA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
362	D-WP(C)/42261/2026 WP(C)/29326/2026	JHARANA SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
363	D-WP(C)/42282/2026	AMARI SAHOO	SUBASH CHANDRA PUSPALAKA	//

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	WP(C)/29327/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/42469/2026	SANJAY KUMAR BEHERA	PABITRA KUMAR NAYAK	//
	WP(C)/29328/2026	VS STATE OF ODISHA	VS	0 //
365	D-WP(C)/42291/2026	PUSPALATA JENA	SUBASH CHANDRA PUSPALAKA	//
	WP(C)/29329/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/39780/2026	JYOTIRMAYEE JYOTSNARANI PATRA	RAMDAS ACHARY	//
	WP(C)/29330/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/42296/2026	RASMITA BEHERA	SUBASH CHANDRA PUSPALAKA	//
	WP(C)/29331/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/40367/2026	KISHORE KUMAR MAJHI	DURGESH NARAYAN RATH	//
	WP(C)/29332/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/42039/2026	MAA DURGA WOMEN SELF HELP GROUP, KONGAON, KORAPUT	TUKUNA KUMAR MISHRA	//
	WP(C)/29333/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/42474/2026	JASOBANTI ORAM	PABITRA KUMAR NAYAK	//
	WP(C)/29334/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/42303/2026	SUMITRA DAS	SUBASH CHANDRA PUSPALAKA	//
	WP(C)/29335/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/42336/2026	SASMITA JENA	GYANENDRA KUMAR TRIPATHY	//
	WP(C)/29336/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/42475/2026	SITAYA BAG	PABITRA KUMAR NAYAK	//
	WP(C)/29337/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/42311/2026	RAMSWARUP SHARMA	ABHISEK AGARWAL	//
	WP(C)/29338/2026	VS	VS	0

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375	D-WP(C)/42478/2026 WP(C)/29339/2026	STATE OF ODISHA RAKSHI BHOI VS	PABITRA KUMAR NAYAK VS	// // 0
376	D-WP(C)/38969/2026 WP(C)/29340/2026	STATE OF ODISHA SANATAN BEHERA VS	SUSANTA KUMAR TRIPATHY VS	// // 0
377	D-WP(C)/41022/2026 WP(C)/29341/2026	UNION OF INDIA RUTA SABAR VS	SOUBHAGYA KUMAR DASH VS	// // 0
378	D-WP(C)/42186/2026 WP(C)/29342/2026	STATE OF ODISHA DINABANDHU PARIDA VS	MAHESWAR MOHANTY VS	// // 0
379	D-WP(C)/42300/2026 WP(C)/29343/2026	STATE OF ODISHA NIKHIL SHARMA VS	ABHISEK AGARWAL VS	// // 0
380	D-WP(C)/42662/2026 WP(C)/29344/2026	STATE OF ODISHA SASHIBHUSAN NATH VS	SUSHANTA KUMAR MISHRA VS	// // 0
381	D-WP(C)/42685/2026 WP(C)/29345/2026	STATE OF ODISHA ABHAMAYEE LENKA VS	MAHENDRA KUMAR SAHOO VS	// // 0
382	D-WP(C)/42687/2026 WP(C)/29346/2026	STATE OF ODISHA ARATI SWAIN VS	MAHENDRA KUMAR SAHOO VS	// // 0
383	D-WP(C)/41262/2026 WP(C)/29347/2026	STATE OF ODISHA M/S ABC TRANSCARRIERS PVT LTD VS	SUBASH CHANDRA SAHOO VS	// // 0
384	D-WP(C)/39341/2026 WP(C)/29348/2026	ASST. COMMISSIONER GST AND C. EX. CUTTACK AUDIT CIRCLE, BHUBANESWAR SHILA ROUTRAY VS	DIBYAJYOTI NAYAK VS	// // 0
385	D-WP(C)/41107/2026 WP(C)/29349/2026	STATE OF ODISHA BANCHANIDHI BAGH VS	ANUP KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/42816/2026 WP(C)/29350/2026	SADANAN PRADHAN @SADANANDA PRADHAN VS THE STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
387	D-WP(C)/41005/2026 WP(C)/29351/2026	DEBASIS PATI VS SWARNAPRAVA RATHA	BHASKAR CHANDRA PANDA VS	// 0 //
388	D-WP(C)/41939/2026 WP(C)/29352/2026	SAROJINI ROUT VS UNION OF INDIA	GYANENDRA CHANDRA SWAIN VS	// 0 //
389	D-WP(C)/42909/2026 WP(C)/29353/2026	TRILOCHAN JENA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
390	D-WP(C)/42814/2026 WP(C)/29354/2026	SANGRAM KUMAR PALO VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
391	D-WP(C)/42532/2026 WP(C)/29355/2026	BABRUBAHAN BHOI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
392	D-WP(C)/42334/2026 WP(C)/29356/2026	PAYAL MALLICK VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
393	D-WP(C)/42736/2026 WP(C)/29357/2026	SOUVAGINI BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
394	D-WP(C)/42126/2026 WP(C)/29358/2026	LAXMAN HANTAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
395	D-WP(C)/42940/2026 WP(C)/29359/2026	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	OMKAR PANDA VS	// 0 //
396	D-WP(C)/41906/2026 WP(C)/29360/2026	ACHYUTANANDA DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
397	D-WP(C)/42129/2026	SAMARU KHILLO	BIBHU PRASAD CHHUALSINGH	//

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	WP(C)/29361/2026	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/42280/2026	GANDARI PATTNAIK	DEBABRATA DASH	//
	WP(C)/29362/2026	VS STATE OF ODISHA	VS	0 //
399	D-WP(C)/42583/2026	JAGADISH MANDAL	ANIRUDH SANGANERIA	//
	WP(C)/29363/2026	VS STATE OF ODISHA	VS	0 //
400	D-WP(C)/42132/2026	LAXMAN DEULAPADIA	BIBHU PRASAD CHHUALSINGH	//
	WP(C)/29364/2026	VS STATE OF ODISHA	VS	0 //
401	D-WP(C)/40368/2026	TILOTTAMA SETHI	DURGESH NARAYAN RATH	//
	WP(C)/29365/2026	VS STATE OF ODISHA	VS	0 //
402	D-WP(C)/42283/2026	BIPRA CHARAN PATTNAIK	DEBABRATA DASH	//
	WP(C)/29366/2026	VS STATE OF ODISHA	VS	0 //
403	D-WP(C)/42159/2026	PRANAB KISHORE GIRI	BISWABIHARI MOHANTY	//
	WP(C)/29367/2026	VS STATE OF ODISHA	VS	0 //
404	D-WP(C)/42955/2026	SARAT CHANDRA NAYAK	KSHIROD KUMAR ROUT	//
	WP(C)/29368/2026	VS BRANCH MANAGER, UCO BANK, JAJPUR	VS	0 //
405	D-WP(C)/42829/2026	CHAKRADHAR BAL	TUSHAR KANTA NAYAK	//
	WP(C)/29369/2026	VS STATE OF ODISHA	VS	0 //
406	D-WP(C)/42162/2026	PRADEEP KUMAR KUMBHAKAR	BISWABIHARI MOHANTY	//
	WP(C)/29370/2026	VS STATE OF ODISHA	VS	0 //
407	D-WP(C)/42941/2026	SATYANARAYAN BEHERA	SOUMYA MISHRA	//
	WP(C)/29371/2026	VS STATE OF ODISHA	VS	0 //
408	D-WP(C)/42287/2026	MADAN SINGH NAIK	DEBABRATA DASH	//
	WP(C)/29372/2026	VS	VS	0

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409	D-WP(C)/42775/2026 WP(C)/29373/2026	STATE OF ODISHA RANJAN KUMAR SAHU VS	ANIRUDH SANGANERIA VS	// // 0
410	D-WP(C)/42290/2026 WP(C)/29374/2026	STATE OF ODISHA BHUBANESWARI DAS VS	SUBRAT KUMAR KAR VS	// // 0
411	D-WP(C)/42813/2026 WP(C)/29375/2026	STATE OF ODISHA M/S. VAISHNO DEVI CONSTRUCTIONS VS	SIDHANT DWIBEDI VS	// // 0
412	D-WP(C)/41117/2026 WP(C)/29376/2026	CHIEF ENGINEER CON II BHUBANESWAR LABANYA SABAR VS	SOUBHAGYA KUMAR DASH VS	// // 0
413	D-WP(C)/42362/2026 WP(C)/29377/2026	STATE OF ODISHA DEBASIS SAHOO VS	MADHAB LAL AGARWAL VS	// // 0
414	D-WP(C)/42661/2026 WP(C)/29378/2026	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR-I, BHUBANESWAR ANSHUMAN SAHU VS	PABITRA KUMAR DUTTA VS	// // 0
415	D-WP(C)/35522/2026 WP(C)/29379/2026	STATE OF ODISHA BIBHUTI BHUSAN PARIDA VS	DR. VIKASH KUMAR VS	// // 0
416	D-WP(C)/42776/2026 WP(C)/29380/2026	DIWAKAR KAUSHIK KUNI PANDA @ GEETANJALI MOHAPATRA VS	SOUBHAGYA SWAIN VS	// // 0
417	D-WP(C)/43014/2026 WP(C)/29381/2026	STATE OF ODISHA JYOTI PRAKASH BISWAL VS	SIDDHARTH GOUTAM DAS VS	// // 0
418	D-WP(C)/40356/2026 WP(C)/29382/2026	STATE OF ODISHA NAROTTAM CHAUDHURY VS	DURGESH NARAYAN RATH VS	// // 0
419	D-WP(C)/28892/2026 WP(C)/29383/2026	STATE OF ODISHA PRAVAT KUMAR BHUJABAL VS	RAJ KISHOR SWAIN VS	// // 0
		STATE OF ODISHA		//

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420	D-WP(C)/39609/2026 WP(C)/29384/2026	SUCHITA PANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
421	D-WP(C)/42038/2026 WP(C)/29385/2026	PRAVASINI PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
422	D-WP(C)/42051/2026 WP(C)/29386/2026	SARAT CHANDRA PATRO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
423	D-WP(C)/42197/2026 WP(C)/29387/2026	RANGADHAR KABI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
424	D-WP(C)/42294/2026 WP(C)/29388/2026	KHIRABDHI SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
425	D-WP(C)/42824/2026 WP(C)/29389/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, JAJPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
426	D-WP(C)/42108/2026 WP(C)/29390/2026	PURUSOTTAM BHANJA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
427	D-WP(C)/40607/2026 WP(C)/29391/2026	ANAMA CHARAN BEHERA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
428	D-WP(C)/42692/2026 WP(C)/29392/2026	DEBENDRA KUMAR NAIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
429	D-WP(C)/42972/2026 WP(C)/29393/2026	SUSMITA PRUSTY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
430	D-WP(C)/39500/2026 WP(C)/29394/2026	MANOJ KUMAR PHUL VS STATE OF ODISHA	DR. JANMEJAYA RAY VS	// 0 //
431	D-WP(C)/41267/2026	CHITTARANJAN SATAPATHY	SANGRAM JENA	//

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	WP(C)/29395/2026	VS STATE OF ODISHA	VS	() //
432	D-WP(C)/42674/2026 WP(C)/29396/2026	PRAKASH KUMAR PANDYA VS STATE OF ODISHA	AMITABH MISHRA VS	// () //
433	D-WPCRL/13826/2026 WPCRL/124/2026	MOTHER OF THE VICTIM VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	MARINE PST TALCHUA /63 /2026 () //
434	D-ABLAPL/25968/2026 ABLAPL/10458/2026	NARAYAN BARIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NUAGAON /137 /2026 () //
435	D-ABLAPL/26630/2026 ABLAPL/10459/2026	BRAJA KISHORE BEHERA VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS	BHANDARIPOKHARI /385 /2026 () //
436	D-ABLAPL/26632/2026 ABLAPL/10460/2026	SANATANA SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	POLASARA PS /429 /2026 () //
437	D-ABLAPL/26645/2026 ABLAPL/10461/2026	KUSHALESWAR SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	SPL.TASK FORCE /12 /2026 () //
438	D-ABLAPL/26660/2026 ABLAPL/10462/2026	M.D.JAHIR VS STATE OF ODISHA	LALITENDU BHUYAN VS	KEONJHAR TOWN /795 /2026 () //
439	D-ABLAPL/26691/2026 ABLAPL/10463/2026	SIPU @ SUJIT BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /98 /2026 () //
440	D-ABLAPL/27149/2026 ABLAPL/10464/2026	LUCKY SHAW VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /496 /2026 () //
441	D-ABLAPL/26703/2026 ABLAPL/10465/2026	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 () //
442	D-ABLAPL/27155/2026 ABLAPL/10466/2026	JAKIR SK @ SK JAKIR VS	SURESH KUMAR JENA VS	RAJGANGPUR /496 /2026 ()

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443	D-ABLAPL/26761/2026 ABLAPL/10467/2026	STATE OF ODISHA SANTOSH KUMAR DAS @ ANANDA VS	SURYAKANTA DWIBEDI VS	// MADHUPATNA /27 /2022 ()
444	D-ABLAPL/26780/2026 ABLAPL/10468/2026	STATE OF ODISHA BUDHIA PATRA @ BUDHIA BEHERA VS	JAYANTA KUMAR MAJHI VS	// BERHAMPUR /98 /2026 ()
445	D-ABLAPL/26781/2026 ABLAPL/10469/2026	STATE OF ODISHA SK. SHAMSHAD VS	JAYANTA KUMAR MAJHI VS	// JALESWAR /108 /2026 ()
446	D-ABLAPL/26791/2026 ABLAPL/10470/2026	STATE OF ODISHA DAKTAR MAHANANDA VS	BHABANI SHANKAR DASPARIDA VS	// TARBHA /284 /2026 ()
447	D-ABLAPL/26803/2026 ABLAPL/10471/2026	STATE OF ODISHA RANJAN SWAIN VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /50 /2008 ()
448	D-ABLAPL/27187/2026 ABLAPL/10472/2026	STATE OF ODISHA P. HARIHARA PATRA VS	SIDHARTHA SANKAR RAY (2) VS	// KOTINANDA /443 /2025 ()
449	D-ABLAPL/26758/2026 ABLAPL/10473/2026	STATE OF ODISHA SUJIT SAGARIA VS	JUGALA KISHORE PANDA VS	// PAPADAHANDI /117 /2026 ()
450	D-ABLAPL/27235/2026 ABLAPL/10474/2026	STATE OF ODISHA SURAJ MOHANTY VS	GOURAV DASH VS	// MAHANGA /338 /2026 ()
451	D-ABLAPL/27250/2026 ABLAPL/10475/2026	STATE OF ODISHA MAHENDRA SAHOO VS	AMLAN MOHANTY VS	// KOREI /320 /2026 ()
452	D-ABLAPL/26127/2026 ABLAPL/10476/2026	STATE OF ODISHA MANAS RANJAN DALAI VS	SANJAY KUMAR PATTANAIAK VS	// CHOUDWAR /527 /2026 ()
453	D-ABLAPL/27254/2026 ABLAPL/10477/2026	STATE OF ODISHA KALYANI ROUT VS	SMRUTI RANJAN ROUT VS	// CUTTACK SADAR /618 /2026 ()
		STATE OF ODISHA		//

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454	D-ABLAPL/26763/2026 ABLAPL/10478/2026	SURESH KUMAR BEURA VS STATE OF ODISHA	ASHUTOSH MISHRA VS	BANKI /458 /2026 () //
455	D-ABLAPL/26805/2026 ABLAPL/10479/2026	MANARANJAN JALI VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP MODEL /182 /2026 () //
456	D-ABLAPL/27261/2026 ABLAPL/10480/2026	SHAHERIAR RAFIQUE VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	CANTONMENT ROAD /311 /2026 () //
457	D-ABLAPL/26826/2026 ABLAPL/10481/2026	SABNAM ARA BEGUM VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	/ /0 J.M.F.C.,PIPILI(Puri) ICC/0000084/2024
458	D-ABLAPL/27269/2026 ABLAPL/10482/2026	JAYA PRAKASH SARANGI VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	PATKURA /213 /2026 () //
459	D-ABLAPL/27279/2026 ABLAPL/10483/2026	BADAL @ UMESH CHANDRA MAJHI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /259 /2026 () //
460	D-ABLAPL/26827/2026 ABLAPL/10484/2026	MINAKETAN KANUNGO VS STATE OF ODISHA	AMAR MOHANTY VS	KONARK /242 /2026 () //
461	D-ABLAPL/26915/2026 ABLAPL/10485/2026	PATI PADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /411 /2026 () //
462	D-ABLAPL/27091/2026 ABLAPL/10486/2026	LOCHAN PRADHAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /590 /2024 () //
463	D-ABLAPL/26946/2026 ABLAPL/10487/2026	SIPUN NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /119 /2026 () //
464	D-ABLAPL/27096/2026 ABLAPL/10488/2026	PRAVATINI SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	DASPALLA /241 /2026 () //
465	D-ABLAPL/27452/2026	KRUSNA CHANDRA BEHERA	BHARAT JALLI	INFOVALLY UPD BHUBANESWAR /364

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	ABLAPL/10489/2026	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/27098/2026 ABLAPL/10490/2026	SUJIT NAG VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /235 /2026 () //
467	D-ABLAPL/27100/2026 ABLAPL/10491/2026	PRAMOD KUMAR PATRA VS STATE OF ODISHA	AVIRAM PATRA VS	CUTTACK SADAR /524 /2026 () //
468	D-ABLAPL/27106/2026 ABLAPL/10492/2026	SOBHA @ SUBHALAXMI MACHHUA @ SOBHA MACHHUA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /51 /2025 () //
469	D-ABLAPL/25161/2026 ABLAPL/10493/2026	TAPU BEHERA@SAMITI RANJAN BEHERA VS STATE OF ODISHA	SK SAMIM VS	SABARANG /199 /2026 () //
470	D-ABLAPL/27108/2026 ABLAPL/10494/2026	SANGRAM PRADHAN@MUNA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /393 /2026 () //
471	D-ABLAPL/27143/2026 ABLAPL/10495/2026	DAYA CHALAN @ KHILLO VS STATE OF ODISHA	ARIJEET MISHRA VS	PAPADAHANDI /108 /2020 () //
472	D-ABLAPL/27144/2026 ABLAPL/10496/2026	TUKUNA NAIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	ANGUL SADAR PS /649 /2026 () //
473	D-ABLAPL/26832/2026 ABLAPL/10497/2026	JASODA GHADEI VS STATE OF ODISHA	SARADA PRASAD DASH VS	BANSADA /229 /2026 () //
474	D-ABLAPL/26920/2026 ABLAPL/10498/2026	PRAKASH CHANDRA MALLIK VS STATE OF ODISHA	BISWAJIT SAHOO VS	/ /0 () //
475	D-ABLAPL/27175/2026 ABLAPL/10499/2026	MANOJ DEHURY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	MOTANGA /319 /2026 () //
476	D-ABLAPL/27029/2026 ABLAPL/10500/2026	SONALAL RAY VS	SIDHARTHA SANKAR RAY (2) VS	CHANDRAPUR /57 /2026 ()

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477	D-ABLAPL/26861/2026 ABLAPL/10501/2026	STATE OF ODISHA HEMANTA POTHAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// BHUBAN /401 /2026 () //
478	D-ABLAPL/27242/2026 ABLAPL/10502/2026	NALUA @ NALU SAHOO @ BIPINI SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /317 /2026 () //
479	D-ABLAPL/26931/2026 ABLAPL/10503/2026	KAMALA PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	RAJNAGAR /232 /2026 () //
480	D-ABLAPL/27119/2026 ABLAPL/10504/2026	MUSTAK HUSSAIN @ ARMAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	CANTONMENT ROAD /311 /2026 () //
481	D-ABLAPL/27027/2026 ABLAPL/10505/2026	MITRABHANU KHAMARI VS STATE OF ODISHA	PREETISH SAHU VS	/ /0 J.M.F.C,KOMNA(Nuapada) 2(B)CC/0000001/2026